

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 94 of 2014**

**Dated : 28<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Chhattisgarh State Power Distribution  
Co. Ltd.**

**..... Appellant(s)**

**Versus**

**Chhattisgarh Electricity Regulatory Commission  
& Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Mr. A. Bhatnagar (Rep.)

**ORDER**

Admit. Issue notice to the Respondents returnable on 26.05.2014.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **26.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js